

HIGH COURT OF SIKKIM
Record of Proceedings

I.A. No. 01 of 2024 in MAC App./101/2024/(Filing No.)

THE DIVISIONAL MANAGER,
NATIONAL INSURANCE COMPANY LTD.

APPLICANT

VERSUS

MRS. PEMA TAMANG AND OTHERS

RESPONDENTS

Date: 25.10.2024

CORAM:

THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE

For Applicant Mr. Thupden G. Bhutia, Advocate.

ORDER

Learned Counsel Mr. Thupden G. Bhutia enters appearance for the Applicant today and undertakes to file Vakalatnama during the course of the day.

I.A. No.01 of 2024 is an application filed by the Applicant seeking condonation of 127 days' delay in filing the instant Appeal.

Heard Learned Counsel for the Applicant.

Issue Notice to the Respondents.

Requisites be filed within five days.

List on 02-12-2024.

Judge
25.10.2024